

(c) whether the Ministry is aware that the new and old complainants are being harassed and forced to compromise by the police personnel of concerned police station with the connivance of fraudulent people?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) to (c) Delhi Police has reported that necessary legal action is taken on all complaints, including the complaints of financial frauds received in P.S. Geeta Colony, on merits and as per the provisions of law. Delhi Police has reported the following status of the cases referred in Rajya Sabha Unstarred Question No. 2457:

Name of complainant(s)	Status of complaint
Mitali Chatterjee	Case <i>vide</i> FIR No. 423/16 u/s 379 IPC was registered and is under investigation.
Abhishek Kaushik	Case <i>vide</i> FIR No. 422/16 u/s 420 IPC was registered and is under investigation.
Harshlata	Case <i>vide</i> FIR No. 157/16, u/s 420 IPC was registered and is under investigation.
Ramanand, Jagmohan, Jairam and others	The matter was got examined by the Delhi Police through Prosecution Branch as several other complaints were received against the alleged person. After legal opinion, a case FIR No. 47/17 u/s 406 IPC and 4 Prize Chits and Money Circulation Schemes (Banning) Act, 1978 was registered. The investigation of the case has been transferred from PS Geeta Colony to District Investigation Unit, Shahdara on 10.03.2017.

#### **Efforts to trace missing JNU student**

1515. PROF. M. V. RAJEEV GOWDA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has taken adequate and concerted efforts to trace the missing JNU student Najeeb Ahmed;

(b) if so, the details of the steps taken so far to trace the student; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) to (c) Delhi Police has reported that on the complaint of the mother of Shri Najeeb Ahmad, a missing report was lodged *vide*

DD No. 74A dated 15.10.2016 at PS Vasant Kunj (North), New Delhi. Considering the sensitivity of the issue, a case of kidnapping *vide* FIR No. 523/2016 dated 16.10.2016 u/s 365 IPC PS Vasant Kunj (North), New Delhi was registered and investigation was taken up. Various steps have been taken, which *inter alia* include, forming of Special Investigation Team, sending wireless messages to SSPs of all Districts in the country, uploading missing persons details on Zonal Integrated Police Net, circulating Hue and Cry Notice, dispersing teams to various places etc. to trace the missing student. The investigations so far have reportedly shown that Shri Najeeb had left the JNU campus on his own. The case is being investigated by Crime Branch of Delhi Police and all efforts are made to trace the missing student.

#### **Audit of vulnerable jails in the country**

1516. SHRI A. K. SELVARAJ: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that after Madhya Pradesh jail break, the CISF has been asked to audit MP prisons;

(b) if so, the details thereof;

(c) whether it is also a fact that Government is considering to conduct similar audit in respect of other vulnerable jails in the country; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) DGP (Prisons and Correctional Services), Madhya Pradesh had requested Central Industrial Security Force for security and fire consultancy/audit for the Central Jail, Bhopal. A CISF team has conducted the site survey of Bhopal Central Jail. The report has been forwarded by CISF to DGP Prisons and Correctional Services, Madhya Pradesh.

(c) and (d) Prison is a State subject and prison administration is therefore the responsibility of the States. There is no proposal under consideration of the Government of India for conducting similar audit for jails in the country.

#### **Petroleum universities**

1517. SHRI SHANKARBHAI N. VEGAD: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government is going to introduce Petroleum Universities in the country; and

(b) if so, the details thereof?